

Central Administrative Tribunal,
Principal Bench

C.P. No.319/2002
IN
O.A. No.1700/2002

New Delhi this the 26th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Devi Prasad Sharma
S/o Shri H.N. Sharma
R/o 4/34, Subhash Gali Vishwas Nagar,
Shahadara - Delhi - 110032.

(By Advocate : Shri G.S. Lobana)

- Petitioner

Shri M.S. Yadav
Chief Post Master,
Delhi G.P.O., Delhi.

(By Advocate : Shri R.P. Aggarwal)

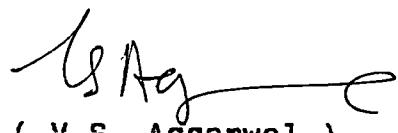
- Respondent

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Learned counsel does not press for the contempt petition. He seeks his right to challenge any fresh order as passed. Allowed as prayed. Notices are discharged.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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